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Title: The Minister of State in the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry laid a statement regarding status of implementation of recommendations in the 78<sup>th</sup> Report of Standing Committee on Commerce pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, with your permission, I lay the statement on the Table of the House.

Sir, this Statement is regarding the status of implementation of recommendations contained in the Seventy Eighth Report of Parliamentary Standing Committee on Commerce, which is being laid on the direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389(New Direction 73-A) of the Rules of Procedure and Conduct of Business in Lok Sabha issued *vide* Lok Sabha Bulletin Part II dated September 01, 2004.

The Standing Committee on Commerce examined the Demand for Grants of the Ministry of Commerce and Industry, Department of Industrial Policy and Promotion for the year 2006-07 and presented their Seventy Eighth Report in this regard to the Rajya Sabha on the 23<sup>rd</sup> May, 2006 and the same was laid on the Table of the Lok Sabha on 23<sup>rd</sup> May, 2006. The Report contains thirty three recommendations.

All the thirty three recommendations of the Committee have been considered in the Department of Industrial Policy & Promotion. The action as recommended by the Committee has either already been taken or has been initiated. The status of implementation of these recommendations is given in the Annexure.

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\*Laid on the Table and also placed in Library. See No. LT 5371/06)